

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

TIS HAZARI COURT : DELHI

ORDER

In partial modification to this office order No. 15215-15245/Bail.Power/Gaz/2026 dated 17.03.2026 & in exercise of powers vested in the undersigned, the following Judicial Officers are authorized under section 8(8) of Bhartiya Nagrik Suraksha Sanhita, 2023 to dispose of bail/urgent application pertaining to the Police Station/Investigating Agencies of Central District/Sessions Division of Delhi as mentioned against their respective names with effect from 04.05.2026 till further orders :

S. N	Addl. Sessions Judge	Name of Police Stations & Investigating Agencies	1 st Link Addl.Sessions Judge	2 nd Link Addl. Sessions Judge
1	Pr. District & Sessions Judge (HQs)	CAW Cell, Official Secrets Act 1923, Pratap Nagar (Gulabi Bagh), Civil Lines, Kotwali	Sh. Sunil Chaudhary Spl.Judge (Electricity)	Sh. Ankur Jain-I, ASJ-04
2	Sh. Sunil Chaudhary Spl.Judge (Electricity)	Karol Bagh, Burari Timarpur, Rajinder Nagar, Bara Hindu Rao,	Sh. Ankur Jain-I, ASJ-04	Sh. Bhupinder Singh, ASJ-05
3	Sh. Ankur Jain-I, ASJ-04	Maurice Nagar, Crime Branch of Central Police District, Wazirabad, Spl. Acts, Enforcement Directorate,	Sh. Bhupinder Singh, ASJ-05	Sh. Virender Kr. Kharta ASJ (FTC)-02
4	Sh. Bhupinder Singh, ASJ-05	Pahar Ganj, Roop Nagar, Subzi Mandi, Kamla Market, Cyber Police Station,	Sh. Virender Kr. Kharta ASJ (FTC)-02	Ms. Shilpi Jain, ASJ-02
5	Sh. Virender Kr. Kharta ASJ (FTC)-02	Nabi Karim, DBG Road, Chandni Mahal, Jama Masjid	Ms. Shilpi Jain, ASJ-02	Ms. Priyanka Bhagat, ASJ (SC-RC)
6	Ms. Shilpi Jain, ASJ-02	Hauz Qazi, I.P. Estate, Sarai Rohilla, Sarai Rohilla (Railway), Lahori Gate	Ms. Priyanka Bhagat, ASJ (SC-RC)	Sh. Harjeet Singh Jaspal, ASJ (FTSC) (RC)
7	Ms. Priyanka Bhagat, ASJ (SC-RC)	Kashmere Gate, Kashmere Gate Metro Station, IPR, E.O.W.,CBI (Other than PC Act), Parsad Nagar, Darya Ganj	Sh. Harjeet Singh Jaspal, ASJ (FTSC) (RC)	Sh. Nishant Garg, ASJ-06
8	Sh. Harjeet Singh Jaspal, ASJ (FTSC) (RC)	Special task force of Delhi Police, Delhi Cantt. Railway Station, Subzi Mandi Railway Station, Wild Life Protection Act 1972	Sh. Nishant Garg, ASJ-06	Pr. District & Sessions Judge (HQs)
9	Sh. Nishant Garg, ASJ-06	Sadar Bazar Hazarat Nizamuddin Rly. Station, RMD, RPF, NDRS	Pr. District & Sessions Judge (HQs)	Sh. Sunil Chaudhary Spl.Judge (Electricity)

Note:- In, case, If any Judicial Officers mentioned at Column No. 01 and their respective links mentioned at Column No. 04 & 05 happens to be on leave or not available due to any reason, the senior most Additional Sessions Judge, Central District, Tis Hazari Court, available on that day shall hear and dispose of fresh bail /urgent criminal applications and pending bail applications in accordance with law.



(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge (HQs)
Delhi

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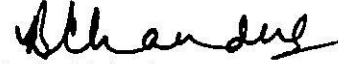
No 24712-24739 /Bail Power/Gaz/2026

Dated 02 MAY 2026

Sub:-Bail Roster.

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. Ms. Shreya Arora Mehta, ASJ (Spl.FTC)-02, (Central), THC, Delhi.
4. The AO(J)/Branch In-Charge, Filing Section, Admn. Branch (I,II&III), General Branch (Central), E-Sewa & Suvidha Kendra, Tis Hazari Courts, Delhi.
5. The In-Charge, Lock-up, Tis Hazari Courts, Delhi.
6. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
7. The Public Prosecutor, Delhi.
8. The Reader/ PS to the undersigned.
9. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi.
10. The Secretary, Bar Association, all Court Complexes, Delhi/New Delhi.
11. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)
Delhi